### IRDP in Punjab

2637. SHRI IQBAL SINGH: Will the Minister of RURAL AREAS AND EMPLOYMENT be pleased to state:

- (a) the details of the Central allocation for Integrated Rural Development Programme in Punjab during the years 1992-93, 1993-94 and for the current financial year, district-wise;
- (b) the details of the families benefited under this programme during the above period;
- (c) whether SCs/STs and other weaker sections of the society in the State have been benefited by this programme; and
  - (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL EMPLOYMENT AND POVERTY ALLEVIATION) (SHRI VILAS BABURAO MUTTEMWAR): (a) Statement is attached at Annexure-I. [See Appendix 175, Annexure No. 63]

(b) to (d) The year-wise details of total families, SC families & Women assisted under IRDP during the last three years and current year till October, 1995 are given in the enclosed statement. No tribal families have been assisted in Punjab.

#### Interim Relief to Pensioners

2638. SHRI KRISHAN LAL SHARMA: Will the PRIME MINISTER be pleased to state:

- (a) whether interim relief is being paid to the pensioners w.e.f. 1st April, 1995;
- (b) whether another instalment of relief to pensioners has been sanctioned; and
  - (c) if so, the facts thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SMT. MARGARET ALVA): (a) Yes, Sir.

(b) and (c) No further instalment of

interim relief has been sanctioned to the pensioners. However, the instalment of dearness relief to pensioners/family pensioners has been sanctioned by the Government with effect from 1st July, 1995. The orders in this regard were issued on 25th Sept., 1995.

# Survey for conversion of Surendranagar-Bhavnagar rail line

2639. SHRIMATI ANANDIBEN JETHABHAI PATEL: Will the PRIME MINISTER be pleased to state:

- (a) whether the survey for conversion of Surendranagar-Bhavnagar and extension of converted railway line upto Pipavav via Along has been completed;
  - (b) if so, the details thereof;
- (c) whether the findings of the survey report have been examined;
- (d) if so, the action taken or proposed to be taken in this regard;
- (e) if not, how much time it will take to complete the survey; and
- (f) the date by which the work will be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) The survey is yet to be taken up.

- (b) to (d) Do not arise.
- (e) About six months.
- (f) The survey work is planned to be taken up w.e.f. 1.2.96.

# Commercial use of Residential Plots in Jangpura in New Delhi

## 2640. SHRI PRAMOD MAHAJAN: SHRI VIREN J. SHAH:

Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

- (a) whether the Jangpura, Bhogal in New Delhi was set up as a residential colony on lease basis;
  - (b) whether lease hold plots on Saman